

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

O.A.No.021/00694/2016
&
M.A.No.950/2016 in O.A.No.694/2016

Date of CAV:28.11.2017.

Date of Order : 05.01.2018.

Between :

D.Kantha Rao, s/o Mallaiah,
aged about 49 yrs, Occ:Junior Engineer,
Office of Sub-Divisional Engineer, BSNL,
REC, Hanamkonda, Warangal District. ... Applicant

AND

1. The Assistant General Manager (Rectt-I),
Recruitment Branch, BSNL, Corporate Office,
2nd Floor, Eastern Court, New Delhi.
2. The Assistant General Manager (R&E),
O/o CGMT, AP Circle, BSNL, Hyderabad.
3. The Asst. General Manager (Admin),
O/o General Manager, Telecom District,
BSNL, Warangal District. ... Respondents

Counsel for the Applicant ... Dr.A.Raghu Kumar

Counsel for the Respondents ... Mrs.A.P.Lakshmi, SC for BSNL

CORAM:

**THE HON'BLE MR.JUSTICE R.KANTHA RAO, MEMBER (JUDL.)
THE HON'BLE MRS.MINNIE MATHEW, MEMBER (ADMN.)**

ORDER

{ As per Hon'ble Mrs.Minnie Mathew, Member (Admn.) }

This OA has been filed seeking a direction to the respondents to permit him to appear for the LICE for promotion to the post of Junior Accounts Officer (JAO) to be held on 17.07.2016.

2. The applicant was permitted to appear for the said examination on the basis of the interim orders of this Tribunal dated 15.07.2016. Accordingly, the applicant has appeared in the examination. As such, nothing further survives for adjudication in this OA.

3. Accordingly, the OA stands dismissed as infructuous.

4. M.A.No.950/2016 for deputing the applicant for training and promoting him as Junior Accounts Officer, BSNL, stands dismissed in view of the orders of this Tribunal in OA.No.355/2017 & batch.

(MINNIE MATHEW)
MEMBER (ADMN.)

(JUSTICE R. KANTHA RAO)
MEMBER (JUDL.)

Dated:this the 5th day of January, 2018

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